

(c) Yes, Sir.

(d) The Constitution has been amended at the initiative of the Government to provide for reservations in educational institutions by laws of the appropriate legislatures.

Screening test in model schools

2969. SHRI T.M. SELVAGANAPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has taken a decision not to allow screening test in the proposed model schools;

(b) if so, the details thereof;

(c) whether it is a fact that Government is considering to set up 6,000 model schools in the country;

(d) whether it is a fact that out of 6,000 schools, 2,500 schools will be set up in the Public-Private-Partnership (PPP) mode; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) Yes, Sir.

(e) The model schools under PPP mode are to be set up in blocks which are not educationally backward.

Joint Education Council between India and Australia

2970. SHRI M.V. MYSURA REDDY:

SHRI R.C. SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that India and Australia have agreed to set up Joint Education Council (JEC); and

(b) if so, to what extent the above JEC helps in extending safe education for Indian students in Australia?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) The India-Australia Education Council is to bring together government, academia, business and industry of both the countries to enhance bilateral collaboration in the education sector. The subject of safety and well being of students of both the countries is being taken up during bilateral meetings at various levels. An Indian delegation led by Hon'ble Minister of Human Resource Development visited Australia from 6th to 10th April 2010 held extensive discussions with various , dignitaries from the Federal Government of Australia as well as State Governments of Western Australia, New South Wales and Victoria regarding the safety and well being of Indian students in Australia. Hon'ble Minister urged the Australian authorities to take stringent measures to stop such attacks and also to apprehend the culprits in recent incidents. The Australian Government has undertaken various measures for protection and safety of Indian students including introduction of an International Students' Care Service, deployment of additional forces, amendments in sentencing laws and empowering police forces to combat violence and antisocial behavior. The Premier of New South Wales also assured the Hon'ble Minister of early establishment of helpline for international students, including Indian students, to access in distress.

Shortage of teachers

†2971. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of vacancies of teachers in Government schools throughout the country;

(b) whether Government has formulated any policy to make the Right to Education Act successful despite huge shortage of teachers in the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

†Original notice of the question was received in Hindi.